## In The Central Administrative Tribunal Jaipur Bench, Jaipur

Rzaid\_ 564/96 OA./TA/MP: No.....

Fyare Lai Chandel Versus J.O.I. & Ors.

21-7-97 RECEIVE COBY S. KIMAY

Date of Order

**Orders** 

Mr. Shiv Kumar, counsel for the applicant

The learned counsel for the applicant states that he does not want to proceed with this CA and to withdraw it with liberty to file a fresh O. Pyayer allowed. The O. stands disposed of accordingly.

> (Ratan Prakash) Judicial Kember

Central Administration Tribunal , a zui ben 250 is god That The res Consideration To Accord. P Milel To Fr

Section officer (History)

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